

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CORAM:**

1. **SHRI PRAVEEN GUPTA,**  
**HON'BLE MEMBER (JUDICIAL)**
2. **SHRI ASHISH VERMA,**  
**HON'BLE MEMBER (TECHNICAL)**

Date of Order: 3<sup>rd</sup> May, 2024

Attendance-Cum-Order Sheet of the Hearing.

**ITEM NO.101 – CP (IB) NO.331/ALD/2018**

<b>NAME OF THE COMPANY</b>	<b>ORIENTAL BANK OF COMMERCE (NOW PUNJAB NATIONAL BANK) V/S M/S SIMBHAOLI SUGARS LTD</b>
<b>UNDER SECTION</b>	<b>7 OF IBC</b>

**ITEM NO.102 – CP (IB) NO.455/ALD/2019**

<b>NAME OF THE COMPANY</b>	<b>PUNJAB NATIONAL BANK V/S M/S SIMBHAOLI SUGARS LTD</b>
<b>UNDER SECTION</b>	<b>7 OF IBC</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

- Sh. Ashok Bhatnagar, Adv. : *For the Financial Creditor  
(item no.101 & 102)*
- Sh. Rohan Gupta, Adv. : *For the Corporate Debtor*

**ORDER**

**ITEM NO.101 – CP (IB) NO.331/ALD/2018 &****ITEM NO.102 – CP (IB) NO.455/ALD/2019**

1. Ld. Counsels representing their respective parties are present through VC.
2. Ld. Counsel representing the Corporate Debtor at the outset states that a proposal has been sent to the Punjab National Bank, which is stated to be under active consideration of the competent authorities of the Bank.

*-Sd-*

*-Sd-*

3. He further states that in another matter filed U/s 7 by the State Bank of India against the same very Corporate Debtor, the similar proposal had been forwarded to the Bank authorities of the State Bank of India, which is also stated to be under active consideration of the SBI, and as per the statement made by the Ld. Counsel, now representing the Punjab National Bank that the proposal being forwarded by the Corporate Debtor to the officials of the Punjab National Bank is also under active consideration.
4. In view of the joint statement made by the Ld. Counsel representing the Financial Creditor as well as by the Ld. Counsel for the Corporate Debtor, let the matter be adjourned for 11<sup>th</sup> June, 2024, when the other matter of State Bank of India filed U/s 7 is already listed.
5. The photocopy of this order be placed on record in both the connected matters.

**-Sd-**  
**(Ashish Verma)**  
**Member (Technical)**

**-Sd-**  
**(Praveen Gupta)**  
**Member (Judicial)**

**3<sup>rd</sup> May, 2024**

*Kavya Prakash Srivastava*  
*(Stenographer)*